

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2185
ANSWERED ON:18.12.2013
DECISIONS BY CONSTITUTION BENCHES
Thamaraiselvan Shri R.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there has been a decline in the number of cases decided by the Constitution Benches;
- (b) if so, the details thereof during each of the last three years and the current year along with the reasons therefor;
- (c) the Government's reaction thereto;
- (d) whether there are many pressing constitutional bench matters of national significance waiting to be heard; and
- (e) if so, the details thereof along with the corrective measures taken/proposed to be taken by the Government in this regard? .

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (Shri Kapil Sibal)

(a)to (e):The information is being collected and will be laid on the Table of the House.